

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

LOK SABHA
UNSTARRED QUESTION NO 4192
TO BE ANSWERED ON 29TH MARCH 2022

CHANGES IN LAWS FOR COOPERATIVE SECTOR

4192. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- (a) whether the Government is planning to bring changes to laws governing the cooperative sector to smoothen the processes in areas such as multi sector cooperatives;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

ANSWER

MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c): Yes Sir. It is proposed to amend the Multi-State Cooperative Societies Act, 2002 so as to have an effective regulatory mechanism for the multi-State cooperative societies, to keep the legislation in tune with the changing economic policies, to make the management accountable to the members of the societies and to protect the interests of the depositors and the shareholders of the societies.
